

J.M.L. MARKETINGS PRIVATE LIMITED

Date of Commencement of Liquidation - 26.05.2023 (Copy of order received on 27.05.2023)

Annexure 2

List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 24.12.2024

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Guarantee	% share in total amount of claims admitted					
Part A - Claim received in Liquidation												
1	American Express Banking Corporation	22-06-23	50,284,615	50,284,615	Unsecured Loan	0	4.23%	0	0	-0	0	
2	Tata Capital Ltd. *	24-06-23	196,414,140	94,986,082	Unsecured Loan	0	7.99%	0	0	101,428,058	0	
	Total		246,698,755	145,270,697		0		0	0	101,428,058	0	

*The Hon'ble National Company Law Tribunal (NCLT), Mumbai bench vide order dated 24th November, 2023 sanctioned the Scheme of Arrangement between Tata Capital Financial Services Limited ("TCFSL") and Tata Cleantech Capital Limited ("TCCL") as transferors and Tata Capital Limited ("TCL") as transferee under the provisions of Sections 230 to 232 r/w Section 66 and other applicable provisions of the Companies Act, 2013 ("said Scheme"). Accordingly name of TCL (Tata Capital Limited) in place of TCFSL (Tata Capital Financial Services Limited)

M. Mohan Dhruv

